

ITEM NO.30

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 23988/2017

B.K EDUCATIONAL SERVICES PVT LTD

Appellant(s)

VERSUS

PARAG GUPTA AND ASSOCIATES

Respondent(s)

(FOR ADMISSION and IA No.140884/2017-STAY APPLICATION)

Date : 10-01-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Robin R. David, Adv.
Mr. Pritpal Singh, Adv.
Ms. Ruchi Khurana, Adv.
Mr. Munawwar Naseem, Adv.
Mr. Dhiraj Philip, Adv.
For M/s. Dua Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable within two weeks.

There shall be a stay of remand in the meantime.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER